## 8

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 130/397-398/NCLT/AHM/2016 (New) C.P. No. 59/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

Name of the Company:

Sangita A. Soni

V/s

Navdeep Real Estate Pvt. Ltd. & Ors.

Section of the Companies Act:

AWD PAHWA

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NAVIN PAHWA Shaw Respondent The WITH

2. RITU SHAM ASV.

FOR THAKKAK

## <u>ORDER</u>

None present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

Matter is suo moto reopened.

Respondent counsel represented that the matter is already argued.

List the matter on 12.03.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of February, 2018.